

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1173
ANSWERED ON:30.11.2012
SERVICE TAX CASES AGAINST OFFICERS
Thakor Shri Jagdish

Will the Minister of FINANCE be pleased to state:

- (a) the zone/Commissionerate-wise cases relating to service tax pending against concerned officers in the year 2011-12 in Delhi and the States of Uttarakhand and Uttar Pradesh;
- (b) the number of such cases in which any inquiry has been carried out so far along with the outcome thereof;
- (c) whether any penal action has been taken against any officer/employee;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

- (a) There is one case pertaining to a complaint against an officer of Central Excise Commissionerate Allahabad in Lucknow Zone, relating to Service Tax, in the year 2011-12.
- (b) Inquiry in the case mentioned in reply to (a) above has been carried out and matter has been submitted to Central Vigilance Commission for 1st Stage advice.
- (c) 1st stage advice from Central Vigilance Commission is pending and any further action in the matter will be taken on receipt of 1st stage advice from Central Vigilance Commission.
- (d)& (e) Does not arise in view of reply to (c) above.